COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 141 OF 2016 IN
DFR NO. 688 OF 2016

Dated : 21st April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

MK/s. Green Energy Association …. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant(s)	:	Ms. Mandakini Ghosh Ms. Ritika Singhal
Counsel for the Respondent (s)	:	Mr. C.K. Rai Mr. Paramhans for R.1 Mr. Rajiv Shankar Dwivedi Mr. Yarsh Vardhan fo R.3

ORDER

IA NO. 141 OF 2016
(Appl. for condonation of delay)

Learned counsel for the applicant/appellant is directed to serve a copy of the application on the learned counsel for the respondents.

List the matter on ***03.05.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/pr